श्री पां० ना० राजभोज : क्या में जान सकता हूं कि उसमें शिइ्यूल्ड कास्ट के जिनने लोग हैं? एसिस्टेण्ट्स के बाे में ग्रेडवाइज में जानना चाहता हं।

SHRI B. N. DATAR: Sir, the question of the Scheduled Castes and the Scheduled Tribes does not arise here at all. This is only a matter of promotions.

श्री पां० ना० राजभोज : नया हम नहीं पूछ सकते हैं कि उनमें से शिड्युल्ड कास्ट के लोगों को कितने प्रमोशन्स दिए गए ?

SHRI B. N. DATAR: I have not got the figures.

MR. CHAIRMAN: That is a different answer.

## SCHOLARSHIP SCHEME FOR THE CHILDREN OF THE DEFENCE SERVICE PERSONNEL AT THE LAWRENCE SCHOOLS, SANAWAR AND LOVEDALE

\*497. SHRI ARJUN ARORA: Will the Minister of DEFENCE be pleased to etate:

(a) whether there is a scheme for awarding scholarships to the children of the Defence Service personnel at the Lawrence Schools at Sanawar and Lovedale; if so, what are the details thereof and how are the recipients selected; and

(b) whether the list of recipients is released for publication; if not, why not?

DEPUTY MINISTER THE or DEFENCE (SARDAR S. S. MAJITHIA): (a) Yes, Sir. There is at present provision for scholarships to cover 20 per cent, of the children of Defence Services personnel on the rolls of these two schools. The selection is made out of the list of candidates who are successful in the Ali India Merit Scholarship Examination conducted by the Ministry of Education. Other

to Quettions details are given in the statement which is laid on the Table of tha House.

(b) No, Sir. The necessity for publication of the list has not been felt. The parents/guardians of tha recipients of the scholarships are informed.

#### STATEMENT

There shall be scholarships reserved for the children of Defence Services Personnel in the two Lawrence Schools and the expenditure on these shall be debited to the Defence Services Estimates.

2. The number of scholarship holders shall be 20 per cent, of the number of seats actually filled by the children of Defence Services Personnel (40 per cent, of the seats are reserved for them in each School).

3. (i) The selection of scholars for the grant of scholarships will be made by the Ministry of Defence from the list of candidates (children of Defence Services Personnel) who have come out successful in the All India Merit examination conducted Scholarship by the Ministry of Education but who are not awarded the Education Minis Scholarships for want try's of vacancies. The children of the Defence Services Personnel will be graded in order of merit and scholar ships will be awarded to them upto the number of Scholarships available in the two Lawrence Schools. For this purpose, the Headmasters of the two Lawrence Schools will furnish the number of scholarships available (on the basis of 20 per cent, of the number of seats actually filled and estimated to be filled by the children of Defence Services Personnel) at the Schools every year before the scholar ship tests are held by the Ministry of Education.

(ii) Children who have completed the age of 5 years but have not completed the age of 12 years on the 15th July of the year of examination will be eligible for the grant of thea«

(iii) A scholarship once awarded to a pupil will continue to be awarded to him throughout his stay in the school, provided—

- (a) he obtains a minimum aggregate percentage oi marks at 50 per cent, at the end of each year,
- NOTE.—A scholar not obtaining an aggregate of 50 per cent, marks, may continue to enjoy the benefit of the scholarship, if the Headmaster has strong reasons to recommend continuation.
- (b) he is not reported on adversely regarding discipline,
- (c) he is not otherwise eligible for of the continuance the scholarship on the basis of the income of his parents, (see below). Scholarships once awarded will not be withdrawn, if in a particular year, number of scholarships already awarded is more than 20 per cent, of the seats actually filled in by the children of Defence Services Personnel,
- (d) if any scholarships are forfeited in accordance with the Scholarship Rules, not more than two may, on the recommendation of the Headmaster, be awarded by the Ministry of Defence according to the Scholarship Rules, to pupils in the Schools above the age of 12.

4. The value of the scholarship! mentioned in paras above will be as follows: —

(a) If the salary of parents is Rs. 1,200 p.m. or above—No exemption from fees. (b) If the salary of parents is Rs. 600 p.m. to Rs. 1,19\* p.m.— Exemption from half School fees.

to Questions

- (c) If the salary of parents is from Rs. 251 p.m. to Rs. 599 p.m.— Full exemption from School fees.
- (d) If the salary of parents is from Rs. 101 p.m. to Rs. 250 p.m.— Full exemption from School fees. The scholar will also be given a clothing allowance of Rs. 150 per annum.
- (e) If the salary of parents is Rs. 75 p.m. to Rs. 100 p.m.— Full exemption from School fees and clothing allowance as at (d) above. The scholar will be paid a travelling allowance, as below, for the journey to join his School at the commencement of each term (including the journey to join the School for the first time, and the journey from School to his home or other place of normal residence whichever is nearer) at the end of each term.
  - Where no school party is organised, third class railway fare with a return fare for the escort.
  - If there is a school party, the scholar must join it; in the case of onward journey to the School, he will join the party at the point hearest to his home and in the case of onward journey from the school he will travel with the party upto the point nearest to his home.
- (f) If the salary of parents ls less than Rs. 75 p.m.—Full exemp tion from the School fees and clothing and travelling allow ances as at (e) above. The scholar will also be supplied by the School with the school uniform, according to sche dule, and wiH be given pocket

money, which will include expenditure on essential toilet articles, at the school rate.

N.B.—"School fees" wiH include all charges compulsorily paid by all students to the school including boarding and lodging, except uniform and clothing fees if in any school such fees are collected separately; any money payable by any student on account of any special or personal services provided to him at his request will not be counted as and included in "School fees" for purposes of these scholarships.

**Oral Answers** 

SHKI ARJUN ARORA; May I know as to why the list is not published, Sir?

SARDAR S. S. MAJITHIA: As I said in the reply, it has not been found necessary because the parents and the guardians of the scholarship holders are always informed.

SHRI N. M. LINGAM: May I know the number of children belonging to persons serving in the Defence Services who are enjoying these scholarships at the present moment and the number of such pupils on the rolls?

SARDAR S. S. MAJITHIA: The number of scholarship-holders at Sanawar at the moment is eight and 12 at Lovedale. The number of boys of the Defence Services Personnel is 152 at Sanawar and 75 at Lovedale.

SHRI N. M. LINGAM: May I know why full advantage is not being taken of the facilities afforded by the schools in regard to scholarships?

SARDAR S. S. MAJITHIA: All those who are qualified do *get* scholarships and rules are laid down in this regard which are given in the statement placed on the Table  $_0$ f the House.

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## प्रधान मंत्री द्वारा रहट का परीक्षण

\*४९६. श्री नवार्वसिंह चौहानः क्या वैज्ञानिक अनुसंघान और सांस्कृतिक कार्यमंत्री यह बताने की कृपा करेंगे किः

(क) क्या यह सच है कि वैज्ञानिक तथा ग्रीद्योगिक ग्रनुसन्घान परिषद् के महा-निदेशक श्री एम० एस० ठक्कर प्रधान मंत्री को दिल्ली के श्री करम सिंह द्वारा निर्मित वाशर रहट का परीक्षण करने के लिये ले गये थे:

(ख) यदि हाँ, तो इस रहट को साथारण रहट के मुकाबले में कैसा पाया गया श्रौर क्या इसका श्रौद्योगिक श्राधार पर बड़े पैमाने पर निर्माण कराने की कोई व्यवस्था की जा रही है; श्रौर

(ग) क्या यह भी सच है कि इस प्रकार का रहट बहुत पहले से देश में चल रहा है गौर क्या इस सम्बन्ध में कोई जानकारी प्राप्त की गई है?

## t [Examination of Persian wheel by the Prime Minister

\*498. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Director-General of the Council of Scientific and Industrial Research, Shri M. S. Thacker, took the Prime Minister to examine the washer per-sian-wheel, manufactured by Shri Karam Singh of Delhi;

(b) if so, how this wheel compared with the ordinary persian-wheel and whether any arrangement is being made to get it manufactured on a large scale on industrial basis; and

(c) whether it is also a fact that this type of persian-wheel has been

**†**[] English translation.

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